

**SUPREME COURT OF INDIA**

State of Punjab

Vs

Sankeshwar Hosiery Industry

C.A.No.1816 of 2008

(S.H. Kapadia and B. Sudershan Reddy JJ)

07.03.2008

**JUDGMENT**

**KAPADIA, J.**

Leave granted.

In view of our decision in the case of State of Punjab & Others etc. etc. v. M/s. Perfect Synthetics etc. etc. Civil Appeal No.1072 of 2008, the civil appeal is dismissed with no order as to costs.